

TRIPURA JUDICIAL ACADEMY
AGARTALA

Dated, Agartala, the 8th March 2018.

NOTIFICATION

In exercise of the powers conferred by Rule 5 of the Tripura Judicial Academy Services (Appointment, Conditions of Service & Conduct) Rules, 2014, the Board of Governors of Tripura Judicial Academy vide resolution dated 08.03.2018 has been pleased to appoint **Shri Arindam Paul**, Judge, Family Court, Agartala, an Officer of the cadre of District Judge of Tripura Judicial Service as Director of Tripura Judicial Academy, Agartala against the existing vacancy.

Shri Paul will be entitled to pay and allowances as admissible to him in his own cadre.

Sd/-
(**A. Debbarma**)
I/C Director
Tripura Judicial Academy

No.F.1(10)-TJA/Appt./18/3755-99 Dated, Agartala, the 8th March 2018

Copy to:-

1. The Chief Secretary, Government of Tripura, Member, the Board of Governors of Tripura Judicial Academy.
2. The Principal Secretary, Finance, Government of Tripura, Member, the Board of Governors of Tripura Judicial Academy.
3. The Accountant General, Tripura, Agartala.
4. The LR & Secretary, Law Department, Government of Tripura, Agartala.
5. The District & Sessions Judge, South Tripura Judicial District, Belonia/ North Tripura Judicial District, Dharmanagar/ Gomati Judicial District, Udaipur/West Tripura Judicial District, Agartala/Unakoti Judicial District, Kailashahar.
6. The Registrar (Vigilance), High Court of Tripura, Agartala.
7. The Registrar (Judicial), High Court of Tripura, Agartala.
8. The Member-Secretary, Tripura State Legal Services Authority, Agartala.
9. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala.

10. The Judge, Family Court, Agartala, West Tripura Judicial District/Udaipur, Gomati Judicial District/Kailashahar, Unakoti Judicial District.
11. The Addl. District & Sessions Judges, West Tripura Judicial District, Khowai/Sonamura, Unakoti Judicial District, Kamalpur.
12. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
13. The Registrar (Admn.), High Court of Tripura, Agartala.
14. The Sr. Protocol Officer, High Court of Tripura, Agartala.
15. The Joint Registrar, High Court of Tripura, Agartala.
16. The Central Project Co-ordinator, High Court of Tripura, Agartala.
17. The Chief Judicial Magistrate, West Tripura Judicial District, Agartala/South Tripura Judicial District, Belonia/North Tripura Judicial District, Dharmanagar/Gomati Judicial District, Udaipur/Unakoti Judicial District, Kailashahar.
18. All Deputy Registrars, High Court of Tripura, Agartala.
19. The Secretaries to Hon'ble Judges, High Court of Tripura, Agartala.
20. **Shri J. Murasing**, Addl. Secretary, Law Department, Government of Tripura, Agartala.
21. **Shri Arindam Paul**, Judge, Family Court, Agartala, West Tripura Judicial District. He will join his new assignment immediately after being relieved by Shri J. Murasing.
22. The Treasury Officer, Treasury No.I & II. Agartala, West Tripura Revenue District.
23. The Publisher, Tripura Gazette, Tripura Government Press, Agartala for publication of the above notification in the next issue of Tripura Gazette.
24. The Assistant Registrar (Admn), High Court of Tripura, Agartala.
25. The System Analyst, High Court of Tripura, Agartala with direction to upload the said Notification in official Website of the High Court.
26. The Superintendent, Establishment/Accounts, High Court of Tripura, Agartala.
27. Personal file of the Officer concerned.
28. ORDER FILE.

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08/03/18
i/c Director
Tripura Judicial Academy